

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 9
(IB)-414(PB)/2020

IN THE MATTER OF:

Mack Star Marketing Pvt Ltd.

.... Petitioner/Applicant

v.

Oriflame India Pvt Ltd.

.... Respondent

Order U/s. 9 of Insolvency & Bankruptcy Code (IBC), 2016

Order delivered on 28.08.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Adv. Angelika Awasthi
For the Respondent : Mr. Ashish Dholakia, Sr. Adv, Mr. Mahesh
Chhibber and Mr. Arpit Kumar Singh,
Advocates

ORDER

Ms. Angelika Awasthi, Ld. Proxy Counsel appeared on behalf of the Petitioner and stated that the Sr. Counsel Mr. K. Dutta is not available today. At her request, matter is adjourned to 25.09.2023.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

28.08.2023
Lalit